

Loans advanced under Self Employment Scheme for Educated Unemployed Youth

*69. SHRI V. SOBHANADREESWARA RAO: Will the Minister of FINANCE be pleased to state:

(a) the total amount of loans given under the scheme for Self-employment of the Educated Unemployed Youth (SEEUY) during 1986-87, 1987-88 and 1988-89;

(b) whether any study has been made to assess the implementation of this scheme, its efficacy, how far it benefited the educated unemployed in providing self-employment etc.; and

(c) if so, the findings of the study made?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) to (c). A statement is given below.

STATEMENT

(a) Under the Self Employment Scheme for Educated Unemployed Youth (SEEUY) an amount of Rs. 469.91 crores, Rs. 259.76 crores and Rs. 394.78* crores has been sanctioned during the years 1986-87, 1987-88 and 1988-89 respectively.

(b) and (c). A sample study was carried out by Reserve Bank of India to find out the utilisation of loans sanctioned under the SEEUY Scheme during 1985-86 and 1986-87 covering 2181 beneficiaries all over the country. The major findings of the study are as under:

- 1) Assets were found in good condition in 1465 cases forming 67.2 per cent.
- 2) Income generation was regular in 1298 cases forming 59.5 per

cent of the total.

3) Major reasons for misutilisation of funds or for investments not succeeding in generating regular/adequate income were:

i) Selection of beneficiary/activity without considering the skill/aptitude of the beneficiary, technical and financial feasibility of the activity undertaken, absence of proper market and other infrastructural support.

ii) Improper maintenance of assets following from lack of training facilities for familiarisation with equipment, lack of capacity to run units as viable commercial ventures.

iii) Switching over to other activities, shifting of business, abandonment of project etc.

iv) Delay in making arrangement for suitable premises/shed, power connection etc.

The finding of the study have been brought to the notice of banks and State Governments for taking remedial action.

* Data Provisional

SHRI V. SOBHANADREESWARA RAO: Sir, in respect of IRDP, at the district level, periodically, meetings are taking place with the Collector, MPS and MLAs. But, in respect of Self-Employment Programme for the urban poor, there is no such review taking place. So, will the Government issue suitable instructions to all the Banks and financial institutions to hold some review meetings in respect of implementation of such Self-Employment Programme for urban poor?

SHRI B.K. GADHVI: Certainly we are monitoring. We will evaluate.

SHRI V. SOBHANADREESWARA RAO: In respect of SEEUY, it is so happening that the bank manager is present during the process of selection of the beneficiary as well as the scheme. But, after the beneficiary is selected, the bank manager is raising objection and saying, that the scheme is not possible, though he is present in the initial stage. Will the Government take notice of this fact and issue instructions to all the banking institutions to ground these schemes because the bank managers are very much present in the initial processing stage?

SHRI B.K. GADHVI: We know that there are certain complaints. We have received certain complaints and we have taken a view and, therefore, we will certainly streamline the procedure within two months.

MR. SPEAKER: the Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

[English]

MMTC Assistance to Andhra Pradesh

*62. SHRI T. BALA GOUD: Will the Minister of COMMERCE be pleased to state:

(a) whether the Minerals and Metals Trading Corporation of India has any plan to assist the Andhra Pradesh Mining/Mineral Corporation in the production and sale of barytes, granite, bauxite and other minerals;

(b) if so, the details thereof;

(c) whether any negotiations are going on with the Andhra Pradesh Government in this regard and

(d) if so, the outcome thereof?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) to (b). A statement is given below.

(c) No, Sir.

(d) Does not arise.

STATEMENT

(a) and (b). MMTC has entered into an agreement with the Andhra Pradesh Mineral Development Corporation (APMDC) to assist them in the sale of barytes. Financial assistance by way of loans was extended by MMTC to APMDC for export production of Barytes to the extent of Rs. 2.32 crores since August, 1984 to February, 1988.

Further loans of Rs. 85 lakhs for mechanization of Barytes mines and Rs. 85 lakhs for development of Granite mines has been sought by APMDC.

D.A. Increase to Central Government Employees

*63. SHRI KAMAL CHAUDHRY: Will the Minister of FINANCE be pleased to state:

(a) the All India Consumer Price Index for industrial workers as on 30 June, 1989 (base 1960: 100);

(b) whether the Central Government Employees have become eligible for any more instalment of D.A. from 1st July, 1989; and

(c) if so, the percentage of increase which has fallen due and the time by which orders sanctioning the next instalment due will be issued and amount of increased D.A. paid to Central Government employees and pensioners?